



NYAYAVIMARSHA

Half-Yearly law journal

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III Nyayavimarsha

NATIONAL ESSAY WRITING COMPETITION 2026

Theme

Law, Sovereignty and Society

About Nyayavimarsha

Nyayavimarsha, a proud initiative under Ever Green Trust (Reg no. 1239/1998; Unique ID: TN/2023/0359612) is a peer-reviewed, open-access English-language journal (e-ISSN: 3048-5134). Launched on 1 January 2024. It publishes research on law and matters of public importance.

Now in its third edition, the essay competition welcomes participation from across Bharat.



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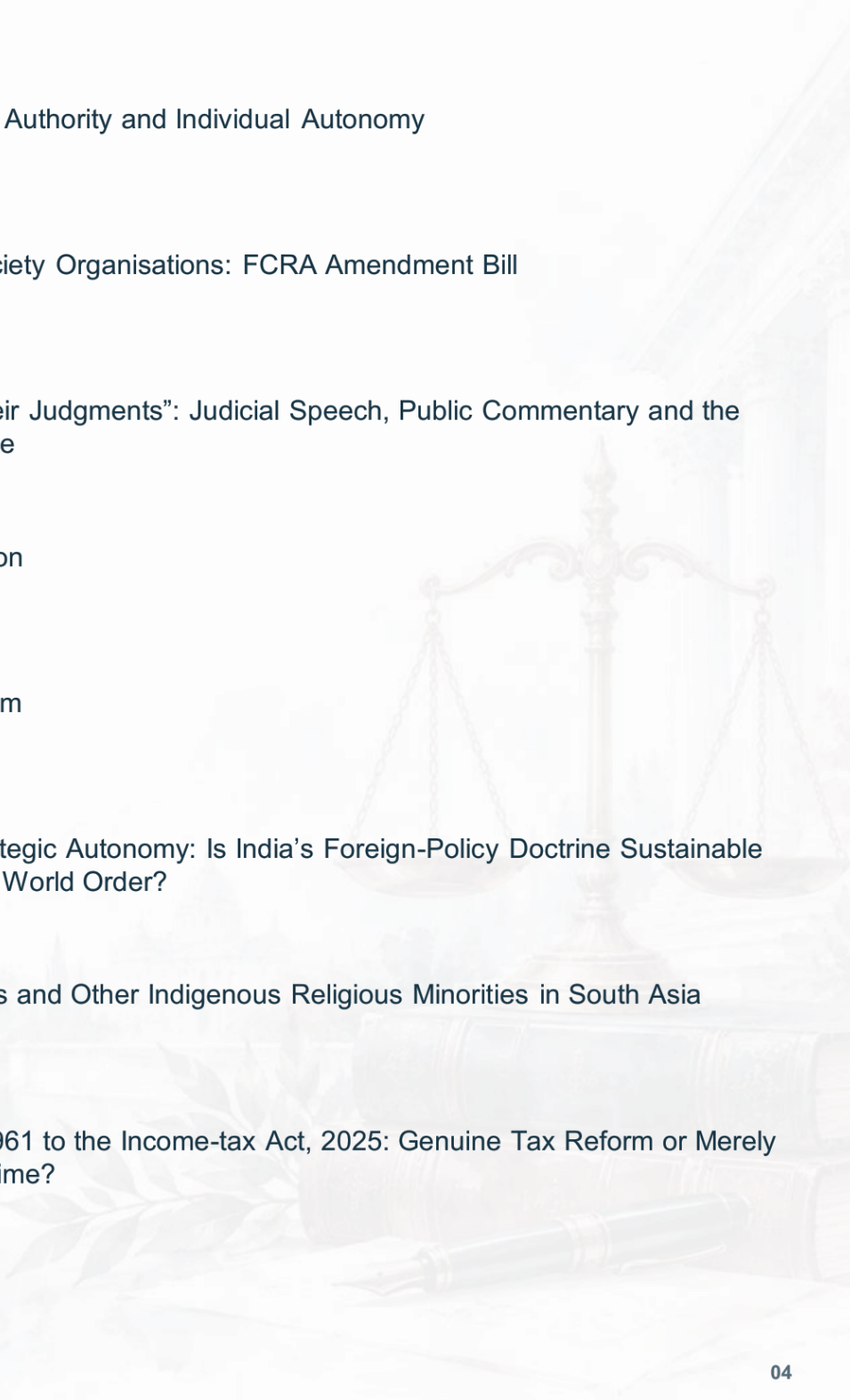
Essay Topics

Choose one topic.

- 01** Vande Mataram, National Honour and Constitutional Freedom
- 02** Urban Naxalism and the Law
- 03** National Security and Freedom of Speech
- 04** Freedom of Religion and the Regulation of Religious Conversion
- 05** Temple Administration by State and Religious Freedom
- 06** Decolonising Indian Law: Has Independent India Done Enough to Shed Its Colonial Legal Inheritance?
- 07** Constitutional Duties in an Age of Rights
- 08** Student Suicides in India Through Durkheim's Sociological Lens
- 09** Illegal Migration, National Security and Human Rights
- 10** Waqf Reform and Public Accountability: Waqf (Amendment) Act, 2025

Essay Topics

Continued

- 
- 11** Right to Protest versus the Right of the Public to Order and Mobility
- 12** Are Internet Shutdowns Constitutionally Justified?
- 13** Honour Killings, Community Authority and Individual Autonomy
- 14** Foreign Funding of Civil-Society Organisations: FCRA Amendment Bill
- 15** “Judges Speak Through Their Judgments”: Judicial Speech, Public Commentary and the Ethics of Constitutional Office
- 16** Deepfakes and Disinformation
- 17** India’s Response to Terrorism
- 18** From Non-Alignment to Strategic Autonomy: Is India’s Foreign-Policy Doctrine Sustainable in an Increasingly Polarised World Order?
- 19** Persecution of Hindus, Sikhs and Other Indigenous Religious Minorities in South Asia
- 20** From the Income-tax Act, 1961 to the Income-tax Act, 2025: Genuine Tax Reform or Merely Simplification of an Old Regime?

Competition Rules

01 Eligibility

Open to undergraduate and postgraduate students of all disciplines, faculty members, researchers, scholars and practitioners.

02 Entry requirements

One essay per participant. Co-authorship is not permitted. Write in English on one of the 20 listed topics.

03 Word limit & citations

1,500–2,500 words, excluding footnotes. Follow the Bluebook, 20th edition, consistently. Footnotes must support the text, not carry additional substantive discussion.

04 File & formatting

Submit a Word file (.doc or .docx). Use Times New Roman, 12 pt for the body and 10 pt for footnotes. Body line spacing: 1.5. Footnotes: single spacing. Use justified text and 1-inch margins.

05 Originality

The essay must be original and unpublished. A similarity score above 10%, excluding references and properly quoted material, will receive editorial review and may lead to rejection. Unattributed copying is prohibited regardless of the score.

06 Use of AI tools

AI-generated arguments or passages are not permitted. Basic spelling and grammar assistance is allowed. Authors must verify all sources and citations. An automated AI score alone will not determine disqualification.

07 Submission

After the registration deadline closes, each registered participant will receive a unique Essay Code by email. The essay document must contain only the Essay Code and must not contain the participant's name, institution, email ID or any other personal details. The participant's name and other details must be mentioned only in the covering email. The essay must be sent before the submission deadline to **shailunlj@gmail.com** with the subject: **Essay Code – Topic Name**.

08 Evaluation

The editorial board will assess originality, research, legal reasoning, organisation and citation quality. Late, incomplete or non-compliant entries may be rejected. The board's decision on merit will be final.

09 Publication & certificates

Winning essays will be published in Nyayavimarsha with author attribution. Authors retain copyright. Participants who submit an eligible essay meeting the rules by the deadline will receive a participation certificate.

Prizes & Registration

FIRST PRIZE**₹10,000****SECOND PRIZE****₹5,000****THIRD PRIZE****₹2,500****Consolation Prize: ₹500 each for ranks 4–10****Registration fee: ₹100 per participant****EVER GREEN TRUST**

Scan & Pay

How to register

1. Scan the QR code and pay ₹100.
If the QR code does not work, pay through Google Pay to 9766310440.

2. Fill in this Google Form:
<https://forms.gle/YoeEacsZkMnuLDE99>

If you are unable to fill the form due to a technical glitch, you can send an email to **shailu2013@gmail.com**

Use the subject “NNEWC 2026 Registration”. The organisers will verify payment and email the submission instructions

Important dates

Registration deadline
Submission deadline
Results

14th November, 2026
28th November, 2026
12th December, 2026

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